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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)/ No.01/ BB / 2017	-	Hearing	Rule 6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd Vs. Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **SANGEETHA.M.S**

2. **AMRUTHA VARSHINI M-C**  
**JSM Law Partners**  
**9886073642**

*Falcon Tyres*

*[Signature]*

**ORDER**

Counsel for petitioner is present. Counsel for respondent is present. As per the directions of Hon'ble High Court of Karnataka this matter is listed today. Counsel for respondent requested time to file objections. Hon'ble High Court of Karnataka directed the Tribunal to dispose of the petition within 14 days from today. Therefore matter is listed on 18.08.2017 for filing objections by the respondent including vakalath. Amrurutha Varshini of JSM Law partners appearing today on behalf of Respondent counsel. List it on 18.08.2017.

*[Signature]*  
**MEMBER(J)**

*[Signature]*  
**MEMBER (T)**